

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/955(CHE)/2024

PETITION NUMBER : CP(IB)/304(CHE)/2020

NAME OF THE APPLICANT : Hindustan Copper Ltd

**NAME OF THE RESPONDENT(S) : R Venkatakrisnan (RP)
(Star Trace Pvt Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

Ld. Counsel Mr. Antony R Julian for the Applicant. Ld. Counsel
Ms. Reshmitha for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and
file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **24.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk